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DEPARTMENT OF SCIENCE AND TECHNOLOGY STAFF CAR DRIVER (GROUP 'C' POSTS) RECRUITMENT RULES, 1995

CONTENTS

- 1. Short title and commencement
- 2. Number of posts, classification and scale of pay
- 3. Method of recruitment, age limit and other qualifications, etc
- 4. <u>Disqualification</u>
- 5. Power to relax
- 6. Saving

SCHEDULE 1:- SCHEDULE

DEPARTMENT OF SCIENCE AND TECHNOLOGY STAFF CAR DRIVER (GROUP 'C' POSTS) RECRUITMENT RULES, 1995

G.S.R. 367, dated the 19th July, 19951 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Department of Science and Technology (Group 'C' and Group 'D' posts) Recruitment Rules, 1986 in so far as they relate to the posts of Staff Car Driver, except as respect things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Staff Car Drivers in the Department of Science and Technology, namely:-

1. Short title and commencement :-

- (1) These rules may be called the Department of Science and Technology Staff Car Driver (Group 'C' posts) Recruitment Rules, 1995.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of posts, their classification and the scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications, etc:

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living: or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post: Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rules.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other Backward classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of the	Number of	Classifica	Scale of	Whether	Whether
post.	posts.	tion.	pay.	Selection	the benefit
				Post or Non	of added
				selection	years of
				post.	service
					admissible
					under
					Rule 30 of

					the
					Central
					Civil
					Services
					(Pension)
					Rules.
					1972.
1	2	3	4	5	6
1. Staff Car	2* (1994)	General	Rs. 1320-	Non	No.
Driver.	* Subject to va	Central	30-1560-	selection.	
	riations depen	Service	EB-40-		
	ding on work-	(Group	2040.		
	load. etc.	'C') Non-			
		Gazetted,			
		Non-			
		Ministerial.			